

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. C.P. (IB)-506(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

NAME OF THE PARTIES: - Regal Ventures Private Limited
V/s
Della Enclave Private Limited

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Prajakta S i/b Adv. Ashwin Duggal and Associates appeared for the Petitioner/Applicant. Adv. Rohit Gupta appeared for the Respondent /Corporate Debtor. The amendment application has not been filed though the time was sought on the last date of hearing i.e. 28.02.2024. The arguing counsel is also not available today, hence she seeks more time to file the amendment application. Let the same be done well before the next date of hearing. List this matter on **04.06.2024**. No further adjournment shall be granted on any ground.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)